

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No.131

IA No. 956/2024
and
CP(IB) No. 245/Chd/Hry/2023

IN THE MATTER OF:

Tung Builders Pvt. Ltd.

...Petitioner

Under Section: 10, 60(5), IBC 2016

Order delivered on 22.04.2024

CORAM:

SH. L. N. GUPTA
HON'BLE MEMBER (T)

SH. HARNAM SINGH THAKUR
HON'BLE MEMBER (J)

PRESENT:

For the Applicant : Mr. G.S. Sarin, PCS

ORDER

IA No. 956/2024

Matter taken up on urgent mentioning. IA No.956/24 has been filed for preponement of the hearing of CP(IB) No. 245/Chd/Hry/2023 which is listed for 03.06.2024. Keeping in view the statement made by learned counsel for the applicant, the present application is ***allowed and disposed of accordingly*** and let CP(IB) No. 245/Chd/Hry/2023 be fixed for 08.05.2024.

Sd/-

(L. N. GUPTA)
MEMBER (T)

Preeti

Sd/-

(HARNAM SINGH THAKUR)
MEMBER (J)